

1	2	3	4
4.	Mavelikara- Chengannur	12.3	Work is slow due to frequent stoppages of earthmoving vehicles by local people and State Authorities. Work is targeted for completion during 2009-10.
5.	Cheppad- Kayankulam	7.76	Work was slow due to delay in handing over of land and frequent interruptions by locals & failure of contracts. Contracts for all works have since been finalised. Work is targeted for completion during 2009-10.
6.	Cheppad-Haripad	5.28	Work is slow due to frequent interruptions by locals & State Authorities and failure of contracts. New contracts have been processed. Work is targeted for completion during 2009-10.
7.	Ambalapuzha- Haripad	18.13	Requisition for 16 hectare of land has been submitted to State Government. No land is handed over.

(d) to (f) On Mangalore-Kanyakumari route, doubling of Mangalore-Ernakulam is almost over except 3 Km stretch on Netravathi Bridge which is targeted for completion during 2009-10. The doubling of Ernakulam-Kayankulam via Kottayam is also being progressed on priority. Double line already exists from Kayankulam to Trivandrum. Survey for doubling of Trivandrum-Kanyakumari section has been taken up.

Encroachment of railway land in Assam

1614. SHRI KUMAR DEEPAK DAS: Will the Minister of RAILWAYS be pleased to state:

(a) the details of land allotted to Railway in the State of Assam;

(b) how much area of railway land is illegally occupied/encroached in Assam;

(c) the area of land allotted for the Railway in Barpeta Road and Sarbhog in Assam and the area of land under illegal occupation in these areas; and

(d) the details of steps taken, so far, for release of said land from illegal occupation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) State-wise details regarding encroachments of railway land is not maintained.

The State of Assam is served by Northeast Frontier Railway. The area of land owned by Northeast Frontier Railway in all the States including Assam is approximately 43224 Hectare, out of which 170 Hectare is under encroachments.

(c) The area of land owned by the Railways in Barpeta Road is 44.895 Hectare, out of which 0.056 Hectare is under encroachments. The area of land owned by the Railways in Sarbhog is 56.530 Hectare, out of which 0.084 Hectare is under encroachments.

(d) Railways are engaged in continuous exercise to remove the encroachments.

Survey of New line from Jogighopa to Guwahati

1615. SHRI KUMAR DEEPAK DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a proposal of new railway line from Jogighopa to Guwahati via Barpeta, Hajo, Sualkuchi was promised during the last interim railway budget;

(b) if so, the details of proposal and the status of the project;

(c) whether the survey of the said project would be completed during current year; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) No, Sir.

(b) to (d) Do not arise.

Criteria for allocation of funds to State for Railway Projects

1616. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

(a) what is the detail of total number of railway lines and total kilometres in the country, State-wise;

(b) whether there is any criteria and condition to allocate fund to various States and railway projects;

(c) whether there is any special condition for States which have less railway line, less development and has the potential for investment and direct investment; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) The total length (route kilometres) in the country as on 31.3.2008 is 63273 kilometres. The State-wise and Gauge-wise details of railway lines are given below:-

Sl. No.	Name of State/Union Territory	Route kilometres
1	2	3
(i) State-wise:		
1.	Andhra Pradesh	5170
2.	Arunachal Pradesh	1
3.	Assam	2284
4.	Bihar	3407